



**No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**

OPPOSITION HEARING CAUSE LIST

FOR THE MONTH OF OCT -2022

HEARING DATED 10/10/2022

SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	1216914	202833	BDA LIMITED & HARIKRISHNA S HOLLA	JOHN DIS TILLERIES LTD VS INTERNATIONAL TRADE MARKS BUREAU		
2	1360837	266628	DEPENNING AND DEPENNING & R PARTHASARTHY	WICOM GERMANY GMBH VS THE BINDING SITE GROUP LIMITED		
3	2669512	945144	R.K.DEWAN AND CO & K AND S PARTNERS	VEL MATCHES PVT.LTD VS EDGAR RICE BURROUGHS INC		
4	3742077	941597	SANKAR VARADHARAJAN & BANSAL AND COMPANY	INDO NATIONAL LIMITED VS NIPPON AUDIOTRONIX PVT.LTD		
5	4548283	1077530	NEWTON REGINALD & MAHTTA AND CO	SATHEESKUMAR S VS ARIHANT UDYOG		



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HEARING DATED 11/10/2022**

SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	2141746	268402	MANOHAR REDDY VALLAPUREDDY & LEXORBIS	INVIIV MEDIA TECHNOLOGIES PVT.LTD VS EDUFLIX GROUP AB		
2	4124417	1137613	MADHUSUDAN PUTTA & VANCHINATHAN	DHANVEER ENTERPRISES VS VALUE PACK INDIA PVT.LTD		
3	4030036	989427	LABHI KOCHAR AND ASSOCIATES & TRADE MARK REGISTRATION BUREAU	HOHAMMAD AKBAR U MANIYAR VS MCNROE CONSUMER PRODUCTS PVT.LTD		
4	4266900	1025871	VANCHINATHAN & ALG INDIA LAW OFFICES LLP	GALEFORD FASHION PVT.LTD VS EICHER GOODEARTH INDIA PVT.LTD		
5	4527773	1073019	GOWRISHANKAR S & ALG INDIA LAW OFFICES LLA	AFZAL NOOR A VS EICHER GOODEARTH INDIA PVT.LTD		



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OPPOSITION HEARING CAUSE LIST

FOR THE MONTH OF OCT -2022

HEARING DATED 12/10/2022

SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.

S.NO	APPLICATION/REGISTERED TRADE MARK NO	OPPOSITION/RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	1373710	255599	R.V.R ASSOCIATES	MED MANOR ORGANICS PVT.LTD VS WINGS PHARMACEUTICALS PVT.LTD		
2	1595101	742136	R.V.R ASSOCIATES & L.S.DAVAR & CO	PULSE PHARMACEUTICALS (P) LTD VS MERIAL LLC		
3	1553321	734799	ASHOK KUMAR J.DAGA & S.M.GUPTA AND CO	KRISHNA Y.KHODE VS P.P.JEWELLERS PVT LTD		
4	1568687	733600	DASWANI AND DASWANI & L.S.DAVAR & CO	RISHAN NAHAR VS ARTEMIDE S.P.A		
5	1518940	734917	THAKUR AND CO	TAGROS CHEMICALS INDIA LTD VS ASIN AEROSOL PVT.LTD		



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OPPOSITION HEARING CAUSE LIST

FOR THE MONTH OF OCT -2022

HEARING DATED 13/10/2022

SHRI.M.HABIBULLA, ASSISTANT REGISTRAR OF TMR & G.I.

S.N O	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	MOBILE	SIGN
1	1058766	709962	B.KARTHIK & FATEHCHAND C.SHAH & CO	KUTUGULLA MAHBOOB ALI KHAN VS MOHANLAL HARGOVINDDAS		
2	1129901	176181	APR ASSOCIATES & VISHESH AND ASSOCIATES	SERON PHARMA PVT. LTD VS SANDEEP S. CHANDAVARKAR		
3	1229213	202604	P.C.N.RAGHUPATHY & ANAND AND ANAND	R.KASIRAJAN VS CICO TECHNOLOGIES LTD		
4	1275366	736335	L.R.SWAMI CO & THE ACME COMPANY	S.SEIK ABDULLAH VS RASHIDA PARVEEN		
5	1294028	195644	REMFY & SAGAR & C. DANIEL & GLADYS.	TRIGENESIS LIFESCIENCE PVT.LTD & AVENTIS PHARMA DEUTSCHLAND GMBH		